

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 13/16, in TP 84/16	For hearing IA in DY No. 4508/19	Sec 397/398 of CA 1956	R P Trivikram & 6 others	Naganand for P1 to P-7. Nischal Dev for P-8. Rajaram Hedge for P-4	Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.	Lawyers Inc & Others

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Theerthesh B.S
for VQB Associates
9738926078

for P1, P2 & P8
in DY no. 4508/19



ORDER

Heard Shri Theerthesh B.S, learned Counsel for the Respondent Nos.1, 2 & 8 and none appeared for the Petitioner. Post the case on **22.10.2019**.


MEMBER (T)


MEMBER (J)

Shruthi

